

B

OA 204/03

Order dated 10.12.2004

24.12.04

On a reference being made due to sad demise of ex. prime Minister, Mr. Narasimh Rao, this matter is adjourned to 14.1.05.

for consideration of MA 671/04 & MA 1005/04.

Vice-Chairman

Order dated - 10/3/05.

12/1/05

2nd

Heard M. A. 671/04 and 1005/04.

pr. Dr. 10.3.05

copies of order prepared for both counsels.

Mr. M. R. Routray, Ld. Counsel for the applicant submits that applicant does not intend to press the M. As and accordingly, M. As are allowed to be withdrawn.

15/1/05

21/3/05

In view of the above M. A. 1005/04 and 671/04 are disposed of as withdrawn. Mr. R. C. Rathi, Ld. Standing Counsel for the Railways was also present and heard.

Vice-Chairman